

# SEVENTH REPORT

## SECOND LOK SABHA

The Business Advisory Committee held a sitting on Friday the 23rd August, 1957.

2. The Committee recommend the allocation of time to the following items of Government Legislative and other business as shown against each item:—

1. The Finance (No. 2) Bill . . . . . 12 hours.
2. The Wealth-Tax Bill as reported by the Select Committee . . . . . 9 hours.
3. The Railway Passenger Fares Bill . . . . . 4 hours.
4. The Insurance (Amendment) Bill . . . . . 1 hour.
5. The Foreign Exchange Regulation (Amendment) Bill . . . . . 2 hours.
6. The Legislative Councils Bill . . . . . 8 hours.  
(With discretion to the Chair to increase the time by 1 hour, if he considers it necessary).
7. The Inter-State Corporations Bill . . . . . 1 hour.
8. The Dhories (Additional Excise Duty) Amendment Bill . . . . . 1 hour.
9. The Cotton Fabrics (Additional Excise Duty) Bill . . . . . 2 hours.
10. The Minimum Wages (Amendment) Bill, as passed by Rajya Sabha . . . . . 5 hours.
11. Debate on Foreign Affairs . . . . . 5½ hours.
12. Discussion on the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for 1955. . . . . 10 hours.
13. Resolution seeking approval of ratification of the international convention for the protection of property and objects of cultural and artistic value in the event of armed conflict. . . . . 1 hour.

14. No-Day-Yet-Named-Motion by Shri S. N. Das regarding Report of the Rice Milling Committee. . . . . 2 hours.
15. No-Day-Yet-Named-Motion by Shrimati Parvathi M. Krishnan regarding Plantation Enquiry Commission Report Part I—Tea. . . . . 2 hours.
16. No-Day-Yet-Named-Motion by Shri Harish Chandra Mathur regarding recommendations made by Mahbubnagar Train Disaster Enquiry Commission together with the resolution by Government thereon. . . . . 2 hours.
17. Motions for modification of the Representation of the People (Conduct of Elections and Election Petitions) Rules, 1956. . . . . 2 hours.
18. Discussion under Rule 193 on the Government decision regarding future of Non-Government (Light) Railways by Shri Jhulan Sinha. . . . . 2 hours.
19. The Indian Tariff (Amendment) Bill . . . . . 1 hour.
3. The Committee recommend that the Appropriation (No. 4) Bill may be introduced and passed on the 24th August, 1957.
4. The Committee further recommend that Lok Sabha may sit as at present from 11 A.M. to 5-30 P.M. till the end of the current Session. The Committee also recommend that a sitting of Lok Sabha may be fixed for Saturday, the 7th September, 1957.
5. The Committee further recommend that the discussion on Planning may be held sometime after the 10th September, 1957 instead of Saturday, the 31st August, 1957 as the Planning Commission has under preparation certain documents on specific development plans and certain reports which will not be ready sufficiently in advance of the 31st August, 1957.

NEW DELHI ;  
The 23rd August, 1957.

HUKAM SINGH,  
Deputy Speaker.